

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1052
TO BE ANSWERED ON 26th JULY, 2022**

INTERPRETIVE FOOD LABELS

1052. SHRI A. A. RAHIM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether steps have been taken to make interpretive food labels mandatory on unhealthy food products;
- (b) if so, the details thereof;
- (c) whether the Ministry has evaluated global best practices on symbols which are proving to be most effective in conveying the health harms of packaged foods;
- (d) whether the Ministry has decided on the type of label to be used; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Food Safety and Standards Authority of India (FSSAI) has notified Food Safety and Standards (Labelling and Display) Regulations, 2020 regarding requirements for labelling of packaged food. As per this Regulation's section related to nutritional information requires display of nutrients and their contribution to Recommended Daily Allowance (RDA) in percentage to enable consumers to make informed choice. It is mandatory for Food Business Operators (FBOs) to label the food package in accordance with these Regulations.
